

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

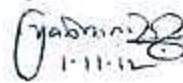
No.Estt.(RJS)/ 99/2012

Date : 01.11.2012

**I**

Consequent upon promotion of following Judicial Officers from the Civil Judge Cadre to Senior Civil Judge Cadre vide Govt. Order No. F.19(1)Nyay/2010 dated 08.06.2012, the following transfers/ postings of Judicial Officers are made with immediate effect :-

| S. NO | NAME OF OFFICER SARVA SHRI/MS.       | FORM                                  | TO                                      | VICE   |
|-------|--------------------------------------|---------------------------------------|---|--------|
| 1.    | SMT. NEERJA DADHICH                  | ACJ(JD)-JM NO.3, JAIPUR DISTRICT      | ACJ(SD)-ACMM NO.5, JODHPUR METROPOLITAN | VACANT |
| 2.    | MS. ANU CHOUDHARY                    | CJ(JD)-JM, LOONKARANSAR (BIKANER)     | ACJM, KAMA (BHARATPUR)                  | VACANT |
| 3.    | MS. ACHLA ARYA                       | CJ(JD)-JM, KARALI                     | ACJM NO.1, JALORE                       | VACANT |
| 4.    | SMT. SANDEEP KAUR                    | ACJ(JD)-JM NO.1, ALWAR                | ACJM, TIJARA (ALWAR)                    | VACANT |
| 5.    | MS. SUMAN GUPTA                      | CJ(JD)-JM, PILANI (JHUNJHUNU)         | ACJM, KESHORAIPATAN (BUNDI)             | VACANT |
| 6.    | MS. MEENA AWASTHI                    | CJ(JD)-JM (EAST), AJMER               | ACJM, SUMERPUR                          | VACANT |
| 7.    | MS. PREM RAJESH                      | CJ(JD)-JM, KUCHAMANCITY (MERTA)       | ACJM, MALPURA (TONK)                    | VACANT |
| 8.    | SMT. SAROJ CHOUDHARY                 | CJ(JD)-JM, SIKAR                      | ACJM, ATRU (BARAN)                      | VACANT |
| 9.    | SMT. NEETU ARYA                      | ACJ(JD)-JM NO.1, BIKANER              | ACMM NO.14 JAIPUR METROPOLITAN          | VACANT |
| 10.   | DEV KUMAR KHATRI                     | CJ(JD)-JM, BALESAR(JODHPUR DISTRICT)  | ACJM NO.2, NEEM-KATHANA (SIKAR)         | VACANT |
| 11.   | DR. MANISHA CHOUDHARY                | ACJ(JD)-MM NO.20, JAIPUR METROPOLITAN | ACJ(SD)-ACJM NO.2, JAIPUR DISTRICT      | VACANT |
| 12.   | DINESH KUMAR NAGORI                  | CJ(JD)-JM, GHATOL (BANSWARA)          | ACJM, JHAZPUR (BHILWARA)                | VACANT |
| 13.   | SUNDER LAL BANSIWAL                  | CJ(JD)-JM, ASIND (BHILWARA)           | ACJM NO.1, BARI (DHOLPUR)               | VACANT |
| 14.   | MAHENDRA KUMAR DHABI<br>(ON REQUEST) | CJ(JD)-JM, DEGANA (MERTA)             | ACJM NO.2, KISHANGARH(AJMER)            | VACANT |
| 15.   | PAWAN KUMAR VERMA                    | CJ(JD)-JM, KHETRI (JHUNJHUNU)         | ACJM NO.2, SRIGANGANAGAR                | VACANT |

  
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Contd...2

**II**

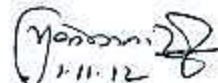
On account of administrative exigencies, the following transfers/ Posting of the Judicial Officers, are hereby made with immediate effect as under:-

| S. NO | NAME OF OFFICER SARVA SHRI/ MS. :        | FORM  | TO  | VICE   |
|-------|--|---|---|--------|
| 1.    | CHANDRA PRAKASH SHREMALI<br>(ON REQUEST) | ADJ, PHALODI<br>(JODHPUR DISTRICT)          | ADJ NO.8, JAIPUR<br>METROPOLITAN            | VACANT |
| 2.    | GEETA CHOUDHARY<br>(ON REQUEST)          | ACJ(JD)-MM NO.14,<br>JAIPUR<br>METROPOLIATN | ACJ(JD)-MM NO.8,<br>JODHPUR<br>METROPOLITAN | VACANT |

**Note:**

1. The Officers are directed to hand over the charge in accordance with Order No.24/P.1. Dated 23.11.1998.
2. The Officers are transferred on his own request shall not be entitled to claim transfer allowance and joining time.

BY ORDER,

  
11.12

REGISTRAR GENERAL